

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:286
ANSWERED ON:22.07.2003
SPURIOUS DRUG
RAVI PRAKASH VERMA; REENA CHOUDHARY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police have recently unearthed a racket of spurious drugs;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) & (b): Yes, Sir. During the period from January, 2003 to 15th July, 2003, Delhi Police, in some cases in association with the Drug Control Department of the Government of National Capital Territory of Delhi, detected ten cases of manufacture and/or sale of spurious drugs in connection with which 15 persons were arrested.

(c): The steps taken to prevent manufacturing and circulation of spurious drugs in Delhi include (a) regular inspections of the drugs manufacturing premises and sale outlets; (b) purchase of drugs through decoy customers for testing their genuineness; (c) prompt investigation of complaints received in regard to sale of spurious drugs; (d) surveillance of persons suspected to be involved in manufacture/sale of spurious drugs; (e) close Liaison with the manufacturers and dealers of repute with a view to obtaining information about movement, if any, of drugs of doubtful quality; and (f) setting up an advisory committee to encourage public participation for efficient enforcement.